

HIGH COURT OF HIMACHAL PRADESH, SHIMLA- 171 001.

No.HHC/Admn.2(23)/82-IX-

Dated, the 20th January, 2024.

“CORRIGENDUM”

With reference to Advertisement Notice No. HHC/ Admn.2(23)/82-IX-, dated 18.01.2024 of this High Court Registry uploaded on HP High Court website i.e. <https://hphighcourt.nic.in>, it is notified to all concerned that the word “Fifteen” mentioned in column no. 03 of the posts of Judgment Writer/ Personal Assistant have been corrected and replaced with the word “Five”.

However, the other terms and conditions of the advertisement shall remain unchanged.


REGISTRAR GENERAL